

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 163 OF 2017 &  
IA NO. 399 OF 2017**

**Dated: 10<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**...Appellant(s)**

**Vs.**

**Jharkhand State Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. M.G.Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1  
Mr. Rajiv Yadav for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **21.01.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/kt*